Statement-II

Telephone connections given during the last three years district-wise.

S.No.	Name of District	Telephone Connections Provided		
		1993-94	1994-95	1995-96
1.	Trivandrum	6,794	10,442	15,507
2.	Quilon	4,642	5,308	15,356
3.	Pathanamthitta	2,658	4,068	6,610
4.	Alleppey	2,805	4,252	8,691
5.	Kottayyam	5,119	7,575	14,046
6.	Ernakulam	10,007	21,166	20,897
7.	ldukki	1,758	1,998	3,972
8.	Trichur	5,273	10,564	20,093
9.	Palghat	3,030	3,421	9,322
10.	Malappuram	3,261	4,654	8,148
11.	Calicut	5,661	6,958	13,808
12.	Wynad	1,122	593	2,248
13.	Cannanore	3,459	5,089	11,178
14.	Kasaragod	3,062	2,884	2,655
	Total For Kerala State	58,651	88,972	1,52,531
	Union Territory of Pondicherry (Mahe)	39	648	352
	Union Territory of Lakshdweep	246	840	1,150
	Total For Kerala Circle	58,936	90,460	1,54,033

[Translation]

Royalty Received on Minerals

- 923. SHRI MAHABIR LAL BISHVAKARMA : Will the Minister of MINES be pleased to state :
- (a) the royalty received by the Government on minerals from North Chhota Nagpur, Bihar during each of the last three years and till January 1997;
- (b) the amount spent by the Government on the development of mines of this area?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) to (b) The information is being collected and will be laid on the Table of the House.

[English]

Expansion of Ahmedabad Airport

924. SHRI SANAT MEHTA : SHRI VIJAY PATEL : SHRI N.J. RATHWA :

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Ahmedabad airport has been declared as an International airport;
 - (b) if so, when;
- (c) whether Government of Gujarat has sent proposals to the Union Government in regard to upgradation of facilities at Ahmedabad airport;
- (d) if so, the details thereof during each of the last three years and the current year, so far;
- (e) the details of the proposals, out of them, accepted, rejected and under consideration/pending;
- (f) the time by which the pending proposals are likely to be cleared;
- (g) whether the expansion and development plan of the above airport has been taken in hand;
- (h) if so, the amount so far sanctioned therefor and provisions made for the year 1997-98; and
 - (i) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b) On 7th December, 1996 Ahmedabad airport has been declared as an international airport.

- (c) Yes, Sir.
- (d) The proposals sent related to (i) extension of runway from 9000 ft. to 11500 ft., (ii) upgradation of the terminal building and (iii) development of cargo complex.
- (e) and (f) Work relating to extension of runway has been taken up. Upgradation of terminal building and construction of cargo complex are under consideration.
- (g) and (h) Yes Sir. Allocations for the development of Ahmedabad airport have been provided as under :-
 - (i) Rs. 1 crores in 1996-97,
 - (ii) Rs. 4.72 crores in 1997-98 and
 - (iii) Rs. 26.17 crores in Ninth Plan.
 - (i) Does not arise.

[Translation]

Unemployment Problem

- 925. SHRI GULAM RASOOL KAR: Will the Minister of LABOUR be pleased to state:
- (a) whether the country is facing a serious unemployment problem with around 380 million

unemployed persons at the end of the current century as reported in the "Hindustan Times" dated January 21, 1997 under the caption "Big Bang Ahead";

- (b) if so, whether any time bound plan of action has been evolved to produce a perceptible dent in the unemployment situation by the end of the century under the Ninith Five Year Plan;
 - (c) if so, the details thereof;
- (d) whether the Government are aware that many labourers, boys, children and women are cheated by some agencies and in the matter of sending them to Gulf countries;
- (e) if so, the details thereof and action taken in the regard; and
 - (f) number of labour women in Gulf contries?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) According to the comprehensive Survey of Employment and Unemployment conducted by the National Sample Survey Organisation (NSSO) in their 50th Round (1993-94), the estimate of unemployed persons according to Usual Principal Status (UPS) is 9 million and the same according to Current Daily Status (CDS) measuring visible underemployment is 20.4 million.

- (b) and (c) The approach to the Ninth Plan envisages priority to agriculture and rural development with a view to generating adequate productive employment and earadication of poverty. Productive employment is an important dimension of the state policy that seeks to achieve growth with equity. Greater productive employment will be generated in the growth process itself by concentrating on sectors, sub-sectors and technologies which are labour intensive, in regions characterised by higher rates of unemployment and underemployment. Several Centrally Sponsored/Central Sector special employment programmes are also being implemented by the Government, important among which are the Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS), Nehru Rozgar Yojana (NRY), Prime Minister's Rozgar Yojana (PMRY) and the Two million Jobs Scheme of the Khadi & Village Industries Commission (KVIC) A continuation of the employment strategy of the 8th Plan during the period 1997-2002 is expected to bring about a situation of near full employment in the country.
- (d) to (f) Some complaints have been received against the recruiting agents regarding cheating of workers for overseas employment. As and when complaints are received. These are enquired into with the help of police authoritires and the concerned Indian Missions abroad and action is taken, as appropriate in each case, in accordance with the provisions of the Emigration Act, 1983 and Rules framed thereunder. Action to suspend/cancell the registration certificate is taken in appropriate cases. Complaints against un-

registered recruiting agents are referred to the concerned police authorities for investigation. No separate information is maintained for deployment of women in Gulf Countries.

[English]

Re-Modelling of Railway Stations

- 926. SHRI CHHITUBHAI GAMIT: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Government have taken up the remodelling of railway stations and platforms in the country;
 - (b) if so, the progress made so far in this regard;
- (c) the details of railway stations and platfroms remodelled in Gujarat so far; and
- (d) the details of future programme of remodelling of railway stations and platforms in the State during the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (d) Remodelling of railway stations and platforms is a continuous process and the same is undertaken as per traffic requirements. Works at various stations in this regard are included in the Annual Works Programme of Zonal Railways and generally takes two to three years for completion. No state wise details of such stations are maintained. Future plans in this regard will be decided on year to year basis depending upon the overall availability of funds during each financial year.

[Translation]

Child Labour

927. SHRI SOHAN BEER : SHRI DATTA MEGHE :

Will the Minister of LABOUR be pleased to state :

- (a) whether there is any difference between Child Labour and Child Apprentice;
- (b) if so, the manner in which these two are categorised; and
- (c) the scheme formulated by the Government for developing the traditional art of the country?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b) No differentiation has been specifically made between Child Labour and Child Apprentice under the Apprentices Act 1961 and Child Labour (Prohibition & Regulation) Act, 1986. However, the Child Labour (Prohibition & Regulation) Act, 1986 provides for the prohibition of employment of children in certain occupations and processes.

(c) The office of Development Commissioner Handicrafts is implementing a number of schemes for the development and promotion of traditional craft and preserving traditional art of the country. These include